

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.2417/2018
M.A.No.2677/2018

Monday, this the 2nd day of July, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Geeta Chhabra (Aged 47 years)
d/o Sh. B N Chhabra
r/o Q68, Nivedita Kunj
Sector 10, R K Puram
New Delhi – 110 022
Working as Assistant Director
(Group A)

(Mr. Harpreet Singh and Mr. G D Chawla, Advocates)

..Applicant

Versus

1. Union of India through Secretary
Ministry of Statistics & Programme
Implementation
Sardar Patel Bhawan
Sanad Marg, New Delhi – 110 001
2. Secretary, DoPT
North Block, Central Secretariat
New Delhi – 110 001

..Respondents

(Mr. Manish Kumar, Advocate)

O R D E R (ORAL)

Mr. K N Shrivastava:

Notice. Mr. Manish Kumar, learned counsel appears and accepts notice on behalf of respondents.

2. The applicant is presently working as an Assistant Director under respondent No.1. It is stated that the Department has sanctioned 9 posts of Deputy Director and that the applicant is eligible for promotion to the post

of Deputy Director. The grievance of the applicant is that despite the posts of Deputy Director are lying vacant, his case for promotion has not been considered and no Departmental Promotion Committee (DPC) has been held so far. The applicant has submitted a representation dated 23.06.2017 (p.25), which was followed by a reminder dated 13.03.2018 (p.22), but no action thereon has been taken by the respondents. Mr. Harpreet Singh, learned counsel for applicant submits that the applicant would be satisfied, at this stage, if a time bound direction is given to the respondent No.1 to decide the aforesaid pending representation.

3. Having regards to the submissions made by learned counsel for applicant and without going into the merits of the case, the O.A. is disposed of at the admission stage itself with a direction to the respondent No.1 to decide the aforesaid pending representation of the applicant, within a period of three months from the date of receipt of a copy of this order, by passing a reasoned and speaking order.

(K.N. Shrivastava)
Member (A)

July 2, 2018
/sunil/

(Justice Dinesh Gupta)
Chairman